

SPECIAL BENCH
COURT - I

O-258

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/219(KB)2019
IA(COMPANIES.ACT)/141(KB)2022, CONT.A./8(KB)2022,
IA(COMPANIES.ACT)/93(KB)2022, COMP.APPL/83(KB)2020,
COMP.APPL/1231(KB)2020, COMP.APPL/84(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	VINAY KUMAR MANGALAM VS GALUDIH INN PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Nityananda Mahato, Adv. : For Petitioner
Mr. Rohit Kumar Keshri, Adv.

Ms. Priyanka Kundu, Adv. : For Sita Soren, R-1

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before Regular Bench on **18/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**